

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No. 210 of 2016 &
IA No. 450 of 2016**

Dated: 24th November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Chhattisgarh State Power Distribution Co. Ltd.

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Suparna Srivastava
Ms. Alinda Bhowal

Counsel for the Respondent(s) : Ms. Divya Chaturvedi
Mr. Prateek Gupta for R-2 & 3

Mr. Pallav Mongia
Mr. Mridul Chkraborty
Mr. Sabyasachi Bhadur for R-4

ORDER

Learned counsel for respondent No.4 states that Respondent No.4 does not intend to file any reply.

List the matter on **19.12.2017.**

**(S.D. Dubey)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**